

Mr. Deputy-Speaker: Holidays in a year?

Dr. Katju: Are you enquiring about the holidays in a High Court or are you enquiring about the leave?

Shri Sinhasan Singh: The number of holidays.

Dr. Katju: Holidays are the usual holidays which are open to public servants, in addition to...

Dr. N. B. Khare: Sir, he is carrying on a dialogue. He should address the Chair.

Dr. Katju: I stand corrected by the hon. elder Member.

Dr. N. B. Khare: Thank you.

Dr. Katju: I was saying that the number of holidays is more or less the same as enjoyed in public offices except that there is a long vacation which has got a history behind it.

Shri P. T. Chacko: May I know, Sir whether the insistence on the quantity of work done by courts has resulted in lowering of the quality of work done?

Shri Namblar: May I know, Sir, whether the increase in the work of High Courts is due to the increase in illegal detention?

Mr. Deputy-Speaker: This has been asked.

Pandit Munishwar Datt Upadhyay rose—

Mr. Deputy-Speaker: Next question.

HYDROGRAPHIC SURVEY

*1108. **Shri S. C. Samanta:** Will the Minister of Defence be pleased to state:

(a) whether Government propose to establish a hydrographic survey office in India in the near future;

(b) if so, where and when; and

(c) whether the plans and estimates for this office have been worked out?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes.

(b) It is intended to establish the Hydrographic Office in Dehra Dun, by the end of 1953 subject to buildings, equipment and trained personnel becoming available by then.

(c) Yes.

Shri S. C. Samanta: May I know, Sir, whether the Marine Survey Wing of the Defence Ministry will have to

be expanded when this work will be taken up?

Sardar Majithia: It is obvious, Sir, that we will have to extend it to some extent.

Shri S. C. Samanta: May I know, Sir, how hydrographic survey is at present conducted and how many charts are produced every year?

Sardar Majithia: This process is a continuous process, Sir, and it has been going on for the last 100 years, and charts are continuously being corrected, as a result of this survey.

Shri S. C. Samanta: My question is, how it is conducted and with whose help it is conducted?

Sardar Majithia: As the hon. Member himself said, Sir, it is being conducted under the Defence Department (Marine Survey).

Shri S. C. Samanta: Is it not a fact that the help of the British Admiralty is sought every now and then?

Sardar Majithia: Due to the shortage of equipment, which is going to be remedied as a result of this expanded scheme, we have to get our charts made in U.K.

Shri S. C. Samanta: May I know, Sir, whether we have any Indian minesweeper which may be transformed into a survey ship?

Sardar Majithia: That has already been done, Sir.

SWEEPERS IN CANTONMENT BOARDS

*1109. **Shri Balmiki:** Will the Minister of Defence be pleased to state how far sweepers employed by Cantonment Boards enjoy the benefit of provident-fund, oldage-pension, gratuity, sick leave and facilities allowed for Class IV servants?

The Deputy Minister of Defence (Sardar Majithia): Sweepers who draw a salary of Rs. 20 p.m. or more, are permitted, at the discretion of the Cantonment Board, to subscribe to the contributory provident fund. No oldage-pension is admissible. Those who do not subscribe to the provident fund are eligible to a gratuity on retirement. Leave, including sick leave, is admissible as in the case of Class IV Government servants. They are also allowed other facilities to which other Class IV servants are ordinarily entitled.

श्री बाल्मीकि : क्या मैं जान सकता हूँ कि इन कैंटनमेंट्स में मेहतरों की तादाद कितनी है ?

Sardar Majithia: I am afraid, Sir, I have not got the information.

श्री बाल्मीकि : कैंटनमेंट में इन वर्क्स कमेटियों में मेहतरों के प्रतिनिधियों के रिप्रेजेंटेशन (प्रतिनिधित्व) का कड़ा तक प्यान रखा जाता है ? इन के प्रतिनिधि वर्क्स कमेटियों में होते हैं या नहीं ?

Sardar Majithia: I am afraid, Sir, that question does not arise out of this.

Mr. Deputy-Speaker: It is included in the other facilities of class IV servants.

Sardar Majithia: No, Sir, he is asking about Works Committees.

श्री बाल्मीकि : मैं दूसरा सवाल यह पूछना चाहता हूँ कि इनमें कितने आदमी परमानेंट (स्वाधी) हैं और उन को कोई क्वाटर्स दिये जाते हैं या नहीं ?

Sardar Majithia: I have not got information on the first point, Sir. But as regards the second point, out of 56 Cantonment Boards 46 do provide accommodation.

श्री बाल्मीकि : हफ्तेवार जो एक पूरे दिन की छुट्टी मिलनी चाहिये, तो क्या इस तरह की शिफायतें गवर्नमेंट के पास आई हैं कि वह छुट्टी बाज बाज जगह, जैसे यहाँ दिल्ली में, आधे दिन की ही दी जाती है, पूरे दिन की नहीं दी जाती ?

Sardar Majithia: Government has not come across that, Sir.

Shri B. S. Murthy: Sir, May I know whether any dearness allowance is paid and, if so, what amount; whether the dearness allowance and the basic salary are together taken into consideration for the contribution towards the provident fund?

Mr. Deputy-Speaker: Is the dearness allowance also taken into consideration in fixing the amount to be contributed

to the Provident Fund? (interruption) What are these insinuations?

Shri B. S. Murthy: May I know, Sir, whether any dearness allowance is paid, and if so, what amount?

Sardar Majithia: Dearness allowance is paid.

Shri Veeraswamy: May I know, Sir, in view of the fact that the sweepers and scavengers are living in squalour and filth completely excluded from enjoyment of any modern facilities, whether the Government will take early steps to improve the living conditions and also increase their pay?

Mr. Deputy-Speaker: What is the need for this preamble? Why get into a general discussion? The hon. Minister has answered that 46 out of 56 cantonment boards have provided houses for these sweepers.

Shri Nambiar: May I know whether it is a fact that a large number of sweepers are getting a pay less than Rs. 20; what is their pay and what is the dearness allowance paid to them?

Sardar Majithia: As I said, Sir, I have not got the information on that point. I shall certainly supply that to the hon. Member.

श्री पी० एन० राजभोज : मैं यह पूछना चाहता हूँ कि उन को डीयरनेस अलाउंस (महंगाई भत्ता) मिलता है या नहीं। बदायुँ जं. डिप्टी मिनिस्टर की तरफ से मिलता है वह सैटिसफ़ैक्टरी नहीं है।

मिस्टर डिप्टी स्पीकर : ब्याख्यान कैसे दे सकते हैं ?

श्री पी० एन० राजभोज : डीयरनेस अलाउंस कितना मिलता है वह इनफार्मेशन (सूचना) मुझे चाहिये। डीयरनेस अलाउंस के लिये मैं पूछना चाहता हूँ। २० रुपया तनस्वाह तो बता दी, लेकिन डीयरनेस अलाउंस कितना मिलता है यह मैं जानना चाहता हूँ।

Mr. Deputy-Speaker: I won't allow an answer to that question. In spite of my warning that this ought not to be used for the purpose of a speech, he goes on like this. This need not be answered.

Shri Feroze Gandhi: I wanted to know what is the amount of dearness allowance and whether these sweepers were part-time or whole-time?

Sardar Majithia: As I have said already, I have not got the information on that point and I will supply it to the hon. Member.

Shri K. P. Tripathi: The hon. Minister has said that the right to have Provident Fund is in the discretion of the authority. May I understand that the workers have no right to get it as of right and it is only under the discretion of the authority?

Sardar Majithia: The position is correctly stated, Sir.

शंखल सी० एन० मालवीय : यह बतलाया गया है कि प्राविडेंट फंड और प्रोविडेंट दी जा रही है। क्या में मालूम कर सकता हूँ कि इस साल और पिछले साल में प्राविडेंट फंड और प्रोविडेंट में कितना अमाउंट दिया गया ?

श्री उपाध्यक्ष महोदय : यह कैसे बतला सकते हैं।

SCHEDULED CASTES, TRIBES AND BACKWARD CLASSES SCHOLARSHIPS

*1110. **Shri Balmiki:** Will the Minister of Education be pleased to state:

(a) how many of the scholarships granted to students of the Scheduled Castes, Tribes and other Backward Classes for the year 1951-52 have been renewed;

(b) whether it is a fact that some renewal cases have been withheld; and

(c) if so, the reasons therefor?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) 1664.

(b) Yes.

(c) The students concerned failed to show satisfactory progress.

श्री बाल्मीकि : स्टेटवाइज, शिड्यूल्ड कास्ट्स और बैकवर्ड क्लास तथा ट्राइब को कितने बजोफे दिये गये ?

श्री के० डी० मालवीय : स्टेटवाइज, इस तरह के आंकड़े हमारे पास नहीं ;

श्री बाल्मीकि : फिलाने बिबे द मिले, फिलानों को बजोफे दिये गये और कितने बाकी रह गये ?

श्री के० डी० मालवीय : में ने अभी कहा कि १६६४ हम को मिले, इस का जिक्र मैंने जवाब में किया। इनमें से १५३ दरखास्तें ककी हुई हैं और उन पर विचार हो रहा है।

श्री बाल्मीकि : यह बजोफे तय करते समय शिड्यूल्ड कास्ट में जो बाल्मीकी महतर, हेला, डामार, राबत, डोम, मुशहर और कंजर बगैरह जो अत्यन्त पिछड़ी हुई जातियाँ हैं, उन का कहां तक ध्यान रखा गया है ?

श्री के० डी० मालवीय : Scholarship देने में इस तरह की छोटी छोटी उपजातियों के सम्बन्ध में विचार करना ता मुशकिल हो जायगा।

Shri A. M. Thomas: May I know, Sir, whether marks obtained by the students in the University examinations form a criterion for awarding scholarship, and, if so, is the Government aware that it is an unfair test because the standard obtaining in the South Indian Universities such as Madras and others are higher than the standards obtaining in the Northern Indian Universities?

Some Hon. Members: Question.

Shri K. D. Malaviya: So far as the first part is concerned, I followed that, reply is yes but so far as the second part is concerned, I could not follow that.

श्री पी० एन० राजभोज : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि छात्रवृत्ति निर्वाचन मंडल के सदस्य कौन हैं ?

श्री के० डी० मालवीय : मेरे पास इस समय उन की सूची नहीं है।

श्री पी० एन० राजभोज : इस मंडल में परिगणित जातियों के सदस्य कितने हैं और कौन कौन हैं।